

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
STARRED QUESTION NO. : 61  
(To be answered on the 20<sup>th</sup> July 2017)

IDENTITY PROOF FOR FLIGHT BOOKING

\*61. DR. J. JAYAVARDHAN  
SHRI DHANANJAY MAHADIK

Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is planning to make it mandatory for air passengers to furnish a unique identity at the time of flight booking, if so, the details thereof and the objective behind the move;
- (b) whether the Government has held any meeting with various stakeholders on steps to make passengers' passage through airports easier by using technology and if so, the details thereof;
- (c) whether the Government has also decided to set up a technical committee with stakeholders representation to take this initiative forward; and
- (d) if so, the details thereof along with the time by which the committee is likely to submit its report?

ANSWER

Minister of CIVIL AVIATION  
नागर विमानन मंत्री

(Shri Ashok Gajapathi Raju Pusapati)

---

(a) to (d) A statement is laid on the table of the House.

\*\*\*\*\*

Statement referred in reply to Part (a) to (d) of Lok Sabha Starred Ques. No. 61 regarding "Identity Proof for Flight Booking" to be answered on 20.07.2017.

- (a) Various stakeholder consultations have been conducted and suggestions have been received for air passengers to furnish a digital identification number at the time of purchasing an air ticket to enable seamless air travel.
- (b) The upgradation of technology for passenger's facilitation is a continuous process. Discussions are held regularly with diverse stakeholders on the usage of technology for the benefit of passengers and adopting common protocols for data sharing across airlines, airports, travel agents and others.
- (c) & (d) Yes Madam, Ministry of Civil Aviation has constituted three Committees which inter-alia includes a Technical Committee for implementation of technology-enabled seamless passenger facilities across airports in India. No specific timeline has been fixed because input will be received from the Committee periodically regarding appropriate technology standards and interoperability protocols.

\*\*\*\*\*